

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
NAGWA INDIA PRIVATE LIMITED**

1. Name of corporate person	Nagwa India Private Limited
2. Date of incorporation of corporate person	August 06, 2021
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Bangalore under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U80220KA2021FTC150452
5. Address of the registered office and principal office (if any) of corporate person	No. 4272, Second Floor, Sapthadri Vivekanand Park Road, Near Seetha Circle, Girinagar, Bangalore, Karnataka, India, 560098
6. Liquidation commencement date of corporate person	March 12, 2025
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 11, 2025

Notice is hereby given that Nagwa India Private Limited has commenced voluntary liquidation on March 12, 2025.

The stakeholders of Nagwa India Private Limited are hereby called upon to submit a proof of their claims, on or before April 11, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 15, 2025

Place: Bangalore


Vinod Sunder Raman
Liquidator of Nagwa India Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

